

ITEM NO.1

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 4/2009 in CIVIL APPEAL NO. 6379 OF 2005

M/S. MITTLE BROTHERS & ANR.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS.  
(For directions)

Respondent(s)

Date: 30/11/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) M/S. Parekh & Co.,Adv.

For Respondent(s) Mr. D.N. Mishra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

I.A is dismissed as withdrawn.

[Madhu Bala] [Savita Sainani]  
Sr.PA Court Master  
(Signed order is placed on the file)  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

I.A. NO.4 OF 2009

IN

CIVIL APPEAL NO.6379 OF 2005

M/S. MITTLE BROTHERS & ANR.

....APPELLANT/(S)

VERSUS

STATE OF MAHARASHTRA & ORS.

....RESPONDENT/(S)

O R D E R

I.A. No. 4 of 2009 (for directions) is dismissed

as withdrawn.

.....J.  
[P. SATHASIVAM]

30TH NOVEMBER, 2009  
NEW DELHI

.....J.  
[H.L. DATTU]